

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**OA/020/00189/2015**

HYDERABAD, this the 11<sup>th</sup> day of March, 2021

**Hon'ble Mr. Ashish Kalia, Judl. Member  
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



S.M.M.Reddy S/o Late Nagireddy,  
Aged about 54 years, Occ : Postal Assistant,  
Tadepalligudem Head Post Office,  
Tadepalligudem, West Godavari District. ....Applicant

(By Advocate : Dr.A.Raghu Kumar)

Vs.

1. The Union of India rep. by its Secretary,  
Department of Posts,  
Ministry of Communications & IT,  
Dak Bhavan, Sansad Marg, New Delhi-1.
2. The Chief Postmaster General,  
A.P Circle, Dak Sadan, Hyderabad-1.
3. The Postmaster General  
Vijayawada Region, Vijayawada-521003.
4. The Director of Postal Services,  
O/o Postmaster General,  
Vijayawada Region, Vijayawada-521003.
5. The Superintendent of Post Offices,  
Tadepalligudem Division,  
Tadepalligudem, West Godavari District.
6. The Assistant Superintendent of Post Offices,  
Eluru Division, Eluru, West Godavari District. ....Respondents

(By Advocate : Mr. K. Venkteswarlu, Addl. CGSC)

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**ORAL ORDER**  
**(As per Hon'ble Mr. B.V.Sudhakar, Administrative Member)**

**Through Video Conferencing:**

Heard counsel on both sides.

2. Dr. A. Raghu Kumar, learned counsel for the applicant has submitted that the OA has become infructuous. In view of the said submission, OA is dismissed as having become infructuous.

3. No order as to costs.



**(B.V.SUDHAKAR)**  
**ADMINISTRATIVE MEMBER**

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

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